

(b) if so, by when it is likely to be allocated?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) and (b) No, Sir. As regards allocation of alternate coal blocks, there is no policy guideline available for allocation of alternative coal blocks in lieu of allocated coal blocks.

Price of coal supplied to NTPC

3436. SHRI N.K. SINGH :

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of COAL be pleased to state :

(a) whether there is a possibility to contain the rising coal prices supplied to the National Thermal Power Corporation (NTPC), which is likely to lead to fuel price hike by the discoms;

(b) the measures taken to manage the limited supply which is leading to higher costs to the consumers; and

(c) the details of alternatives explored, if any?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) There has been no increase in the price of coal except for Grade A and B coal for supply to the power utilities including NTPC. The Coal supply to NTPC from Coal India Limited (CIL) sources is predominantly of Grade E & F and share of Grade A & B in total supply of coal to NTPC is very small. Therefore, there will not be any significant impact on the fuel price for NTPC.

(b) and (c) Supplies from CIL sources to NTPC Power Plants are in accordance with the quantities allocated by Central Electricity Authority (CEA). In respect of Thermal Power Plants (TPPs) existing as on 31.3.2009, CEA has allocated Annual Contract Quantity and coal is supplied under Fuel Supply Agreement (FSA) accordingly. In respect of TPPs coming up after 31.3.2009, CKA is allocating part of the annual requirement on yearly basis, for supply under short-term Memorandum of Understanding (MOU) on best-effort basis. The shortfall can be met by resorting to in puts by the power utilities including NTPC.

Foodgrains at subsidized rate

†3437. DR. RAM PRAKASH : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of rice, wheat pulses etc. being provided per head at subsidized rates to the families living below poverty line in different States;

†Original notice of the question was received in Hindi.